

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 02**  
**TA(IBC)-05(PB)/2023**

**IN THE MATTER OF:**

Bank of Maharashtra

.... Petitioner

v.

Sunita Bansal

.... Respondent

**Order under Rule 16(d) NCLT, 2016**

**Order delivered on 19.07.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH KUMAR SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL MODE AND VC)**

**PRESENT:-**

**ORDER**

Re-notified to 23.07.2024.

**-sd-**  
**(KAMAL SULTANPURI)**  
**JOINT REGISTRAR**

19.07.2024  
Ritu Sharma